

SLP(C)No. 15509-15512 OF 1999

ITEM No.2

Court No. 9

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.15509-15512/1999

(From the judgement and order dated 27/10/1998 in RSA 1319/96 RSA
1920/96,RSA 1321/96,RSA 1322/96 of The HIGH COURT OF KARNATAKA AT
BANGALORE)

RAGHURAM RAO & ORS

Petitioner (s)

VERSUS

ERIC P. MATHIAS & ORS

Respondent (s)

(With prayer for interim relief)

Date : 11/10/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s)

Mr.S.N. Bhat,Adv.

For Respondent (s)

Mr.Ambrish Kumar,Adv.,
Ms.Leena Gonsalves,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

After hearing the learned counsel for the parties
the court reserved its judgment.

.SP1

(Vijay Kumar Sharma)
Court Master

(K.K. Chadha)
Court Master